

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 6040
TO BE ANSWERED ON 11TH APRIL, 2017
AVAILABLE FOODGRAIN IN STORES

6040. SHRI HARINARAYAN RAJBHAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the quantum of foodgrains that was available in the stores of Union and State Governments till 1 April, 2016;
- (b) the scheme of the Government to distribute the said foodgrains at cheaper rates; and
- (c) the details of the State Governments which have not lifted their quotas of foodgrains from these stores till now under Public Distribution System?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): The stock of foodgrains in the Central Pool as on 1 April, 2016 was 366.99 lakh tons comprising of 221.61 lakh tons of rice and 145.38 lakh tons of wheat.

(b) Government enacted National Food Security Act (NFSA) in July, 2013 which gives legal entitlement to 67% of the population (75% in rural areas and 50% in urban areas) to receive highly subsidized foodgrains. Under the Act, foodgrains is distributed @ 5 kg per person per month for priority households category and @ 35 kg per family per month for AAY families at highly subsidized prices of Rs. 1/-, Rs. 2/- and Rs. 3/- per kg for coarse grains, wheat and rice respectively. Coverage under the Act is based on the population figures of Census, 2011. The Act is now being implemented in all the States/UTs and covers more than 80 crore persons.

(c): The State-wise details of foodgrains allocated by the Government of India and lifted by the States/ Union Territories (UTs) for distribution under Targeted Public Distribution System (TPDS) during 2016-17 is at Annex- I.

**ANNEXURE REFERED TO IN REPLY TO PART (c) OF THE UNSTARRED
QUESTION NO. 6040 DUE ON 11.04.2017 IN THE LOK SABHA**

Allocation & Offtake of Foodgrains for 2016-17 under TPDS

(in thousand tons)

S.No.	States/ Uts	Allocation	Offtake	% Offtake
1	Andhra Pradesh	1871.844	1845.789	98.61
2	Arunachal Pradesh	88.992	87.048	97.82
3	Assam	1686.864	1564.721	92.76
4	Bihar	5493.864	5246.761	95.50
5	Chhatisgarh	1384.056	1268.718	91.67
6	Delhi	450.590	442.669	98.24
7	Goa	59.016	58.115	98.47
8	Gujarat	2179.372	2174.734	99.79
9	Haryana	795.000	756.152	95.11
10	Himachal Pradesh	508.024	504.691	99.34
11	Jammu & Kashmir	751.080	748.255	99.62
12	Jharkhand	1675.879	1637.775	97.73
13	Karnataka	2608.836	2222.899	85.21
14	Kerala	1400.603	1397.289	99.76
15	Madhya Pradesh	3472.032	3163.436	91.11
16	Maharashtra	4605.192	4238.045	92.03
17	Manipur	141.564	133.058	93.99
18	Meghalaya	176.000	175.396	99.66
19	Mizoram	65.757	63.632	96.77
20	Nagaland	128.961	116.440	90.29
21	Odisha	2097.822	2267.370	108.08
22	Punjab	870.120	885.548	101.77
23	Rajasthan	2791.573	2566.230	91.93
24	Sikkim	44.328	45.276	102.14
25	Tamil Nadu	3797.279	3868.335	101.87
26	Telengana	1338.000	1335.149	99.79
27	Tripura	279.016	261.211	93.62
28	Uttar Pradesh	9352.305	9172.495	98.08
29	Uttrakhand	502.996	495.443	98.50
30	West Bengal	3792.065	3516.467	92.73
31	A & N Island	29.563	12.480	42.21
32	Chandigarh (DBT)	0.000	0.000	0.00
33	D&N Haveli	9.157	8.887	97.05
34	Daman & Diu	6.121	5.227	85.39
35	Lakshadweep	4.620	4.543	98.33
36	Pudducherry (DBT)	0.000	0.000	0.00
	Total	54458.491	52290.284	96.02
